The power shortage in Uttar Pradesh is attributable mainly to low generation from its own sources and financial constraints limiting its paying capability for purchase of adequate power against its entitled share from the jcentral sector stations in the Northern Region.

- (c) UPSEB has already been restructured to improve its operational efficiency effectively and function as an independent commercial organisation as under:—
  - (i) UP Power Corporation Limited.
  - (ii) UP Vidyut Utpadan Nigam Limited.
  - (iii) UP Hydro Generation Corporation Limited.

Ministry of Power has recently constituted a high level committee headed by Chairman, Central Electricity Authority to review the power supply and suggest measures for improving power availability in the Northern Region of which UP. system is a constituent.

The following steps have also been initiated to improve power availability in Uttar Pradesh:—

- (i) Capacity addition programme.
- (ii) Renovation and modernisation/life extension refurbishment of existing generating stations.
- (iii) Demand management and energy conservation measures.

Besides special allocation of 60 MW to UP. from surplus power of Eastern Region.

## Setting up new power projects in U. P.

4077. PROF. MM. AGGARWAL : Will the Minister of POWER be pleased to State;

- (a) the number of new power projects to be set up in the State of Uttar Pradesh;
- (b) the number of projects approved by the Planning Commission during the Ninth Five Year Plan; and
  - (c) what steps are being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) The following schemes for setting up of power projects in the State of Uttar Pradesh have been accorded Techno-economic clearance by Central Electricity authority (CEA):—

## HYDRO

- 1. Vishunuprayag HEP (4 x 100 MW) (Private Sector)
- 2. Koteshwar HEP (4x 100 MW) (Central Sector)
- 3. Tehri Dam Stage-II HEP (4x250 MW) (Central Sector)
- 4. Maneri Bhali HEP Stage -II (4x76) MW (State Sector)

## **THERMAL**

- 5. Anpara C TPS (2 x2500 MW)(Private Sector)
- 6. Rosa TPP (2x283.5 MW) (Private Sector)
- 7. Auraiya CCGT Stage-II (650 MW) (Central Sector)
- 8. Riband STPP Stage-II (2x500 MW) (Central Sector)

In addition, two proposals namely, Srinagar HEP (4x82.5 MW) and Jawaharpur TPP (2 x400 MW) are under examination in CEA.

- (b) Planning Commission gives approval to only State Sector projects whose proposed installed capacity exceeds 100 MW. No power project has been given investment approval by Planning Commission during the 9th Five Year Plan period. The Koteshwar Stage-II (4x100 MW) Hydro Electric Project was approved by the Cabinet in April, 2000.
- (c) The Government closely monitors on-going projects through the Empowered Committee and various Task Forces which have been set up for this purpose. For private sector projects, the Government has constituted a Crisis Resolution Group to resolve the 'last mile' problems.

## Sale of NTPCUnits

- 4078. SHRI KRISHNA KUMAR BIRLA: Will the Minister of POWER be pleased to state:
- (a) whether Government's attention has been drawn to the news item captioned "Move to sell off power plants will bring in much needed investments" as reported in the "Hindustan Times" dated 25th November, 1999;